

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

M.A. 792/02 or 2
Court Date
Not
Left, now
admit 25.9.02 or on
memo.
(Disposed matter)

1
24.9.02

25

Order dated 25.9.02

This M.A. 792/02 arises out of O.A. 395/02, which was disposed of on 6.3.02. By filing another Misc. Application the Respondents were granted time, on 21.6.02, till end of August, 02 to comply the order dated 6.3.02. Now by filing the present M.A. 792/02, the Respondents have sought further extension of time to comply the order dated 6.3.02.

Having heard Shri S.B.Jena, Addl. Standing Counsel for the Respondents and Shri D. Panigrahi, Advocate for the Applicant, as a last chance, time till end of October, 2002 is granted to Respondents to comply the order dated 6.3.02; subject to payment of costs of Rs.200/- (Rupees Two Hundred only) to the Applicant. M.A. 792/02 is disposed of accordingly.

Send copies of this order to Respondents and free copies of this order be also made available to the counsels of both sides.

Yabel 25/9/02
MEMBER (JUDICIAL)

Copies of order may be sent to the
Counsel for both the sides
Order dated 25.9.02
10.10.02

for

25/9/02
for